

(5)
04/08/90

Serial No. of Order	Date of Order	Order with Signature
13.	19.12.90	<p>Heard Mr. B.Gajapati Learned Counsel for the applicant and Mr. Ganeswar Rath learned Senior Standing Counsel Central for the Respondents. Hearing is concluded. Judgment is dictated and pronounced in the open court vide separate sheets attached to the record in RA No.9 of 1990. Thus this case is accordingly disposed of. No costs.</p> <p><i>Praveen</i> Vice Chairman</p> <p><i>En</i> Vice Chairman</p>